serious inconvenience to consumers on a mass scale, the Ministry had to modify the cut off date of digitization of four metros in the first phase to 31st October 2012 in public interest. Moreover the State Governments of Maharashtra, Tamil Nadu and West Bengal had also requested the Ministry to modify the dates in public interest.

Doordarshan Kendra in Uttarakhand

†1630. SHRI MAHENDRA SINGH MAHRA: Will the Minister of INFOR-MATION AND BROADCASTING be pleased to state:

- (a) since when a demand is being made to set up a full-fledged Doordarshan Kendra in Uttarakhand;
- (b) whether the Ministry considers it to be against the norms of setting up of a Doordarshan Kendra; and
 - (c) if not, the reasons for delay in setting up a Doordarshan Kendra there?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (DR. S. JAGATHRAKSHAKAN): (a) Prasar Bharati has informed that requests have been received from time to time to set up a full fledged Doordarshan Kendra in Uttarakhand.

(b) and (c) Doordarshan Kendra (Studio Centre) as an interim set up is already functioning at Dehradun (Uttarakhand) since August 2001. Satellite uplinking facility has also been provided at DDK, Dehradun. Project of setting up of permanent Studio centre at Dehradun is under implementation.

Entry of Foreign Law Firms

1631. SHRI ANIL MADHAV DAVE: Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether Government is considering a proposal to allow foreign law firms to practice in India; and
 - (b) if so, the details thereof?

THE MINISTER OF LAW AND JUSTICE (SHRI SALMAN KHURSHEED): (a) No, Sir.

(b) Does not arise.

[†]Original notice of the question was received in Hindi.